

**Central Administrative Tribunal  
Principal Bench**

**OA No.3006/2016**

New Delhi, this the 12<sup>th</sup> day of December, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Shri Sandeep Jain,  
S/o Late Shri N.C. Jain  
Aged about 50 years,  
Dy. Director (Art.) Rashtrapati Bhawan,  
R/o Type-V, 23, Schedule A,  
President Estate,  
New Delhi.

...Applicant  
(By Advocate : Shri M.K. Bhardwaj)

**Versus**

1. President's Secretariat,  
Through it's Secretary,  
Rashtrapati Bhawan,  
New Delhi-110004.
2. President's Secretariat,  
Through it's Director,  
Rashtrapati Bhawan,  
New Delhi-110004.

...Respondents

(By Advocate : Shri Sanjay K. Shandilya )

**ORDER (ORAL)**

**Justice L. Narasimha Reddy, Chairman :-**

Learned counsel for applicant submits that in view of the pendency of the Writ Petition, as regards the entitlement of the applicant for promotion, the relief claimed in this OA cannot be considered at this stage.

He contends that the applicant may be given liberty to pursue the remedy depending upon the outcome of the Writ Petition and seeks permission of the Tribunal to withdraw the OA.

2. We accord permission and dismiss the OA as withdrawn, leaving it open to the applicant to pursue the remedies, depending on the nature of the disposal of the Writ Petition.

There shall be no order as to costs.

(Aradhana Johri)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

'rk'